


FIR No. 207/19
PS: I. P Estate
U/s: 328/376 IPC
Mahesh Solanki Vs. State

22.06.2020

Present: Sh. Virender Singh, Ld. Addl. PP for State. **(Through V/C)**.
Ld. Counsel for applicant/accused. **(Through V/C)**.

IO be called on next date to apprise the court regarding the status of the investigation/chargesheet. Complainant be also called on next date through IO. **In the meantime, interim order to continue.**

Put up on 04.07.2020.


(Charu Aggarwal)
ASJ-02/Central
Tis Hazari/Delhi
22.06.2020

FIR No. 251/19
PS: Prasad Nagar
U/s: 304 IPC & 27 DMC At
Amrit Kundra Vs. State

22.06.2020

Present: Sh. Virender Singh, Ld. Addl. PP for State. **(Through V/C)**.
Ld. Counsel for applicant/accused. **(Through electronic mode)**.

At request on behalf of counsel for applicant, put up for arguments, on 29.06.2020.



(Charu Aggarwal)
ASJ-02/Central
Tis Hazari/Delhi
22.06.2020

FIR No. 436/18
PS: Karol Bagh
U/s: 395/397/120-B/34 IPC
Pankesh Kumar & Ors. Vs. State

22.06.2020

Present: Sh. Virender Singh, Ld. Addl. PP for State. **(Through V/C)**.
Ms. Neha Kapoor, Ld. Counsel for applicant/accused Bir Bahadur.
(Through V/C).

TCR not received.

Ld. Counsel for applicant submits that she has otherwise sent the e-mail record of all the bail orders of the applicant as well as the chargesheet to the Co-ordinator Sh. Gurvinder Sodhi. Filing Centre is directed to send the e-mail record of bail orders of the applicant to this court on or before next date. **In the meantime, TCR be called for next date.**

Put up on 24.06.2020.



(Charu Aggarwal)
ASJ-02/Central
Tis Hazari/Delhi
22.06.2020